



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5342/2018	BHUPEN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARANIA MS. I KEITZAR MR. B DEORI	GA, ASSAM
	WITH			
2	WP(C)/5343/2018	SRI CHITRADHAR DEKA Versus THE STATE OF ASSAM 4 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM
	WITH			
3	WP(C)/5362/2018	MISS. NEENA LAHKAR AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM
4	WP(C)/116/2021	DHANESWAR BISWAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, TAXATION MR. R BARPUJARI SC, REVENUE
5	WP(C)/998/2022	JAYANTA KUMAR PANDIT Versus THE STATE BANK OF INDIA AND 3 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. B J MUKHERJEE (r-1-3) MR. H BURAGOHAIN (r-1-3)
6	WP(C)/2593/2022	BAHARUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, P AND R.D. GA, ASSAM MR. K BORUAH MR. MEHBOOB ALAM P DAS
7	WP(C)/4431/2022	M/S R. K. TRANSPORT Versus INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR. N N B CHOUDHURY MR. A K SAIKIA MR. M DEWAN	MR. S S ROY (r-6) MR M CHETIA MR. S P CHITTAWAT MS U M SUBHANA MR. MD I HAQUE SC, OIL

LEAVE NOTE OF ADVOCATES FOR 06/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3861/2017	BIPAL KRISHNA PACHANI Versus THE STATE OF ASSAM and 3 ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR A KALITA MR.A K CHOUDHURY MRS.R B DEB	GA, ASSAM SC, APSC
	WITH WP(C)/5163/2017	ANEESUR RAHMAN Versus THE STATE OF ASSAM and 3 ORS.	MR. U K NAIR MR. I CHOUDHURY MR. E AHMED MS. R RABHA	SC, APSC SC, EDUCATION
3	I.A.(Civil)/829/2020 in MACApp./2070/2020	MD. ABDUS SALAM CHOUDHURY Versus SRI SURJYA BH. RAYA AND 4 ORS	MR. L R MAZUMDER MR. F A HASSAN MR I HUSSAIN	MS. R D MOZUMDAR MR. A J SAIKIA MR. B KAKATI MS. C MOZUMDAR MR. S P SHARMA MR G S BORO
	WITH MACApp./2070/2020 (Filing Number)	MD. ABDUS SALAM CHOUDHURY Versus SRI SURJYA BH. RAYA AND 4 ORS		
4	WP(C)/2129/2021	ANURADHA SAIKIA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE
	WITH WP(C)/1923/2021	ANURADHA SAIKIA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE
6	WP(C)/2130/2021	ANURADHA SAIKIA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE
7	I.A.(Civil)/334/2022 in WP(C)/1939/2019	BHABEN BORAH Versus THE UCO BANK AND 4 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY	GA, ASSAM

WITH
WP(C)/1939/2019
CAVT. NO. 0179/2019

BHABEN BORAH
Versus
THE UCO BANK AND 4 ORS.

MR A D CHOUDHURY
MR. T CHAKRABORTY
MR. D CHOUDHURY
MR. P DUTTA
MR A DUTTA

MR R. K. DUTTA (R-1-R-3)
MR. N. BORUAH
MR. N. BORUAH
MR. H.K. HAZARIKA,
JUNIOR GOVT.
ADVOCATE(R-4)
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	RSA/191/2011	ABDUL AZIM BORBHUIYA Versus NAMAR ALI LASKAR AND ORS	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR	MR.B SAHARIA MR.A M BARBHUIYA MR.A M S MAZUMDER
2	Review.Pet./46/2017	MRS FARIDA AHMED Versus THE STATE OF ASSAM and 10 ORS	MR.A ALI MS.A MAHANTA MS.M KHATUN MR.K LAHAN	GA, ASSAM MR.P J MEDHI(R- 11) MR.B SINHA(R- 11) SC, SECONDARY EDUCATION SC, FINANCE
3	WP(C)/4806/2019	HASIBUR RAHMAN Versus HINDUSTAN PETROLEUM CORPORATION AND 5 ORS.	MR. P P DUTTA MR. A BORUA MR T GOGOI	MR. S BORTHAKUR (R-6) MR. S S ROY (R-6)
4	WP(C)/2447/2020	ADHIKARI PRADHAN Versus THE UNION OF INDIA AND 6 ORS	MR. M BISWAS MS M DAS MR. M BASUMATARY	MR B SARMA SC, NF RLY
5	WP(C)/2722/2020	RAM AWATAR GOENKA AND ANR. Versus THE GAUHATI MUNICIPAL CORPORATION AND 6 ORS.	MR A K RAI MS. N RAI	MR. N DEKA (R3-R5) MR. M GOGOI (R3-R5) SC, GMC SC, G M D A
6	WP(C)/5562/2020	NIZAM UDDIN AHMED Versus THE STATE OF ASSAM AND 9 ORS	MR M H AHMED MR A HUSSAIN	SC, PNRD GA, ASSAM

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